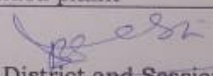


CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 02.07.2021

Sl. No.	Case No.	Stage
1	Com OS 30/2021	Evidence
2	Com OS 167/2021	Evidence
3	Com OS 231/2021	Evidence
4	Com OS 598/2021	Evidence
5	Com OS 710/2021	Evidence
6	Com OS 933/2021	Evidence
7	Com OS 112/2021	Arguments
8	Com AA 5/2021	Arguments
9	Com AA 12/2021	Arguments
10	Com AA 20/2021	Arguments
11	Com OS 280/2021	Objection
12	Com OS 887/2021	Written statement
13	Com OS 888/2021	Written statement
14	Com AA 28/2021	To hear on maintainability
15	Com OS 25/2020	Compliance

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 585/2021	Compliance
2	Com OS 945/2021	Compliance
3	Com AP 26/2021	Compliance
4	Com OS 34/2020	Hearing
5	Com AA 9/2021	Hearing
6	Com OS 116/2021	Hearing
7	Com OS 119/2021	Hearing
8	Com OS 279/2021	Hearing
9	Com OS 459/2021	Hearing
10	Com OS 753/2021	Hearing
11	Com OS 969/2021	Hearing
12	Com OS 970/2021	Hearing
13	Com OS 971/2021	Hearing
14	Com OS 111/2021	Amended plaint
15	Com O S 530/2021	Amended plaint


X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>